



By Email.

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-65/1996/4223/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smtí. M. Nandi,  
Member,  
MACT, Sonitpur,  
Tezpur.

Dated Guwahati the 9<sup>th</sup> August, 2019.

Sub: **Station leave Permission .**

Ref:- Your letter No. MACT(S)/638 dtd. 05.08.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 09.08.2019 till the morning of 12.08.2019. The District and Sessions Judge, Sonitpur, Tezpur and in her absence the senior most Judicial officer at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

4225  
**Memo NO.HC.VII-65/96/4224-1A, dated 9.8.19**

Copy forwarded for information to:

1. The District and Sessions Judge, Sonitpur, Tezpur.
2. ✓ The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Pdas